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Andhra Pradesh sugarcane grower's deputation to Minister

\*644. SHRI L. K. N. PRASAD: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether it is a fact that a deputation of sugarcane growers of Andhra Pradesh had met him in September, 1970 and had urged for a minimum care price of Rs. 100 per tone for the 1970-71 season:
- (b) if so, whether the Union Government have considered their views in support of the proposal;
- (c) if so, how far Government have agreed to accept their suggestion; and
  - (d) if not, what are the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI-CULTURE, COMMUNITY DEVE-LOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) and (b) Yes, Sir.

- (c) It has not been possible for Government to accept their suggestion.
- (d) Increase in the minimum price of sugarcane would have disturbed the intra-crop parities of prices and increased the acreage under sugarcane cultivation at the cost of other essential crops. It would also have created a problem of the economic utilization of the sugarcane crop. (The Agriculture Price Commission has also examined this and recommended that minimum price should not be increased). Higher prices of sugarcane paid during 1967-68 and 1968-69 had lead to surplus production of sugarcane in 1969-70 which created difficulties for the growers in disposal and resulted in reduced realisations due to fall in price Increase in sugarcane price would have continued or aggravated these difficulties. It would have also affected prices of other competing crops and commodities in general.

SETTING UP OF THE FILM COUNCIL

\*645. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of INFOR-MATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) whether the Government of India have received any suggestions from the

Malayala Chalachithra Parishad, Madras in regard to the setting up of a Film Council; and

(b) if so, the reactions of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL):

(a) Yes, Sir. The Executive Committee of the Parishad have asked for nomination of at least one representative of the Government of Kerala and one representative of the Parishad on the Film Council.

(b) The proposal to set up statutory Film Council is under active consideration of Government. The suggestion will be considered at the appropriate time.

## Strike in Indo-Swiss project' MATTUPETTY

\*646. DR. K. MATHEW KURIAN : SHRI K. P. SUBRAMANIA MENON :

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether it is a fact that the workers of the Indo-Swiss Project, Mattupetty, Kottayam District Kerala, are on a strike for many days;
- (b) if so, what are the details of the demands of the workers; and
- (c) what are the steps taken by Government to redress the grievances of the workers?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE):

(a) to (c) A statement is laid on the Table of the Sabha.

## STATEMENT

- (a) The Government of Kerala in their latest communication has intimated that the labourers of Indo-Swiss Project struck work from the 12th October, 1970.
  - (b) The demands of the workers were:
  - (i) All the daily paid labourers should be taken on regular employment basis, as monthly paid employees.

- (ii) Family quarters should be constructed for the labourers.
- (iii) The labourers should be made eligible for the benefits of Employees Contributory Prov dent Fund Scheme.
- (iv) Blankets etc should be supplied for the year 1970.
- (v) The workers should be given preference in the s-lection of Artificial Inseminators under the Project.
- (c) This is a State Government Project. The Government of Kerala have since issued orders convering the skilled and unskilled daily rated posts in the Indo-Swiss Project into monthly paid posts. The State Government have also decided to expedite the construction of family quarters. The propo al for introduction of the Provident Func is being processed urgently. The demand for supply of blankets etc. will be onsidered by State Government after ascentaining the practice followed in other D partments. It has also been decided by Government of Kerala to give preference to the qualified workers of the Project when selections are made in future to the posts of the Artificial Inseminators.

## उपभोक्ता सहकारी समितियों के लिए ऋण तथा अग्निम धनराशियां

\*647. श्री राम सहार : क्या खाद्य तथा कृषि मंत्री यह बताने की कृषा करेंगे कि :

- (क) उपभोक्ता सहनारी समितियों द्वारा भानत के आधार पर कितनी राशि के ऋण तथा अग्रिम धनराशि प्राप्त की गई और उसमें से उनके द्वारा कितनो धनराशि अदा हर दी गई और सरकार को उनकी ओर से कतनी धनराशि अदा कानी पड़ी; और
- (ख) 120 उपभोक्ता सहकारी सिम-तयों द्वारा प्राप्त किए गए कुल ऋणों में से सी घनराशि कितनी है जिसके पुनर्भुगतान विलए सरकार द्वारा गा टी दी गई थी और ो डूब गई है।

- †[Loans and advances for the Consumers' Cooperative Societies
- \*647. SHRI RAM SAHAI : Will the Minitser of FOOD AND AGRI-CULTURE be pleased to state :
- (a) the amount of secured loans and advances obtained by the Consumers' Cooperative Societies and paid off by them and the amount which Government had to pay in their behalf; and
- (b) the amount out of the total loans obtained by 120 Consumers' Cooprative Societies which has gone into bad debt for the repayment of which a guarantee was given by Government?

खाद्य, कृषि, सामुदायिक विकास और सह-कारिता मंत्रालय में उपमंत्री (श्री जगन्नाथ पहाड़िया): (क) 3 दिसम्बर, 1970 को गारंटी योजना के अधीन 70 उपभोक्ता सह-कारी समितियों द्वारा जमानत के आधार पर 897.70 लाख रु० की राशि ऋणों तथा अग्रिमों के रूप में प्राप्त की गई है इसके अति-रिक्त, 71 समितियों के बारे में 646.58 लाख रु० की धनराशि के लिए गारंटियों का नवीकरण किया जाना है।

चूंकिये नकदी ऋण सीमाओं के प्रति चाल् खातों के स्वरूप के हैं, अतः लौटाने का प्रश्न नहीं उठता है।

केन्द्रीय सरकार द्वारा किसी भी विन्तदायी बैंक को इन गारंटियों के प्रति अब तक कोई भी राशि अदा नहीं की गई है।

(ख) चूंकि कोई भी सिमिति, जिसके लिए केन्द्रोथ सरकार ने गारंटी दो थो परिसमापन में महीं गई हैं अतः किसी भी राशि को अप्राय ऋण नहीं समझा जा सकता है।

† THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI JAGANNATH PAHADIA):

(a) An amount of Rs. 897.70 lakhs has been obtained by way of secured loans and advances by 70 Consumers'

<sup>†[ ]</sup> English translation.